

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 828 of 2019**

**IN THE MATTER OF:**

**SoftwareONE India Pvt. Ltd.**

**...Appellant**

**Vs**

**Magnamious Systems Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant:      Mr. Shyamal Anand, Advocate.**

**For Respondent:    Mr. Saloni Purohit, Advocate.**

**ORDER**

**17.03.2020**      At request of both the sides, the matter is adjourned to **23<sup>rd</sup>**  
**March, 2020** on top of the List.

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Nn*